	Annexure – 8	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as
	on:	

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details of claim admitted received								Amount of contin-	Amount of any		Amount of claim	Remarks, if any
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted		Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim	under	J